

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
LOK SABHA

UNSTARRED QUESTION NO. 857

TO BE ANSWERED ON THE 14<sup>TH</sup> DECEMBER 2018/ AGRAHAYAN 23, 1940 (SAKA)  
Prompt Corrective Action Watchlist

**857. SHRI KODIKUNNIL SURESH:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken cognizance that some Public Sector Banks would come out of the Reserve Bank of India's Prompt Corrective Action Watchlist this fiscal; and
- (b) if so, the details thereof including the indicators suggesting the same?

**ANSWER**

**Minister of State in the Ministry of Finance  
(SHRI SHIV PRATAP SHUKLA)**

(a) and (b): Reserve Bank of India (RBI) has informed that its Central Board met on 19.11.2018 and, with regard to banks under Prompt Corrective Action, it was decided that the matter will be examined by RBI's Board for Financial Supervision.

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